Declaration of Assets and Liabilities

Year 2024-25 Dhirendra Kumar Hivaj, son/daughter/wife of lete Laxman Skarma

Bed 18 years, belonging to Bitar Lege's lateve Assembly.

service and presently working as office Atlandant (Frnash) give herein below the details of the assets (immovable, movable, bank balance, etc.) of

myself, my spouse and dependents*:

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependan 1-1 Name	Dependant- 2 Name	Dependan f-3 Etc. Name
(1)	Cash	1000/-	Ashaberi 5000/-			
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	NC. NO 10839485089 2000/-	Nil	Nil	Nil	Nil
(111)	Bonds, Debentures and Shares in companies	V(j)	NII	Nil	Nil	Nil
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Lic; - y 5107 (yearly) 2/ 767 (Monthly	Nil	NII	Nil	Nil
(v)	Motor Vehicles (details of make, etc.)	Nil	MI	Motorcycle Two wheeler		
(vi)	Jewellery (give details of weight and value)	(V) 1	Nil	ni (Nil	Nil
(vii)	Other assets, such as values of claims / interests	Nil	Nil	Nil	Nil	Nil

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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^{*} Dependent here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in Joint ownership indicating the extent of Joint ownership will

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also	nave	to	De	ma	cated	l

Sr. No.	Description .	Self	Spouse Name(S)	Dependan t-1 Name	Dependen t-2 Name	Dependent 3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	3 Bigha At - Whuabai Thang-Sanokh Dist-Bhagalpus	Nil	Nil	Nil	Nit
(II)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(III)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	N11	Nil	NII	Nfl	Wêţ
(IV)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	1 Katha At-Dhuabai Thana-Sunokhas Distt- Bhaqalpuz	Nil	Nil	Nil	Nil
v)	Others (such as interest in property)	Ni/	Nil	NII	Nil	NII

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	S.B.I. B.V.M. Branch	4,2985/-
	(ii) Loans from financial Institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		en e

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	(d) dues to departments	Ni'/	
	dealing with telephones	Ni/	Nil
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nil	Nil
	(f) Other dues, If any	Nil	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN :- BMAPD 2332M	Nil
	(II) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	Nil	Nil
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil
	(iv) Property Tax	. Nil	Nil

GPF/CPF/PRAN No. :- PTs/BIA - 1221 Gender :- M (M/F) Date of Birth :- 1 2 1 0 1 9 7 7 (DD/MM/YYYY) Class/Group :- C (A/B/C) Cadre :- Bihar legislative Assembly, Patna (Full Name e.g. B.A.S. Bihar Administrative Service, B.S.S. Bihar Secretariat Service etc.)

I hereby declare that the above details are true to the best of my knowledge and belief.

Place: Patna
Date: 13-02-25

Signature Sherendra Kumas Shiraj'
Name of Employee: Whinencha Kumas Whiraj'
Designation: Office Allendant (Frask)
Department: Béhas legislative Assembly, patra

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.